

(d) what steps are being taken to count the said period for purposes of allotment;

(e) whether there is any proposal to construct more houses for the Delhi University teachers during 1979-80; and

(f) if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Yes, Sir. Like teachers from other institutions, some Delhi Colleges, teachers have also been selected through open competition and appointed on permanent basis in various University Departments.

(b) Yes, Sir.

(c) The Rules for Allotment of Residences of the University provide that allotments would be on the basis of the date from which an employee has been continuously in the service of the University.

(d) None.

(e) and (f) The University proposes to construct about 500 staff quarters first for which the University Grants Commission and the HUDCO are being approached for financial support. A number of houses are under construction and 91 houses are likely to be completed during 1979-80.

1876. [Transferred to the 20th. March\* 1979.]

#### Prices of khandsari and sugar

1877. SHRI BAPURAOJI MAROT RAOJI DESHMUKH; Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the farmers in the country are affected by falling of prices of khandsari and sugar; and

(b) whether it is a fact that the cane growers in Maharashtra are getting less price for their produce as compared to that paid in other States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Continued downward trend in the prices of sugar and khandsari since the removal of control on prices, movement and distribution of sugar in August, 1978, has, to some extent, reduced the capacity of sugar and khandsari producer's to discharge their obligations towards the cane growers.

(b) The minimum price of sugarcane payable by sugar factories during the current season has been uniformly fixed all over the country at Rs. 10.00 per quintal for a recovery of 8.5 per cent. In Maharashtra, the factories in Cooperative Sector are paying cane advance at the rate of Rs. 9.00 per quintal ex-field as the harvesting and transport cost is borne by the factories themselves. The final price is determined and paid after closure of crushing operations. Factories in other sectors in the State are reported to be paying the statutory minimum prices fixed for them. Final prices paid in Maharashtra are not lower than the minimum statutory prices fixed by the Central Government.

#### Settlement of Land to landless in Lakshadweep

1878. SHRI SHIVA CHANDRA JHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the landless in Lakshadweep are being settled; and

(b) if so, what are the details thereof and by when it is to be completed?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Allotment of land is going on in Minicoy Island under Section 14 of the Lakshadweep Land Revenue and Tenancy Regulation 1965. This

land is not being freshly distributed to landless persons but it is formal allotment to individuals of land held in common by village Headmen. Distribution of land to the landless took place in 1971 and 117 families were given individual allotment and in 9 villages land was distributed among the village Headmen for common enjoyment of all members of the village. As the village Headmen and the villagers jointly requested the government for individual allotment, subdivision work was taken up and has been recently completed and individual allotment of land started from 1-2-79. Individual allotment has been taken up in two villages where villagers have applied for such allotment and as and when villagers of other villages apply, individual allotment will be made. Such individual allotment is made under the Lakshadweep Land Revenue (Allotment of Pandaram Lands) Rules, 1979.

#### Shortage of big size milk cans

1879. SHRI GOVINDRAO RAM CHANDRA MHAISEKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that cooperative federations in the rural areas are handicapped due to shortage of big sized milk cans, in collecting milk; and

(b) if so, what steps are being taken in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No shortage of big sized milk cans has been reported by any Cooperative Federation to the Government.

(b) Does not arise.

#### Opening of telephone exchanges in Tamil Nadu

1880. SHRI U. R. KRISHNAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of telephone exchanges which are likely to be open-

ed in Tamil Nadu during the year 1979 and

(b) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) 70.

(b) All of these will be small automatic exchanges of 25 lines each.

#### Central aid to Gujarat and Tamil Nadu for introducing prohibition

1881. PROF. RAMLAL PARIKH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that Gujarat and Tamil Nadu who have already introduced total prohibition are denied the special Central grants; and

(b) if So, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Yes, Sir.

(b) The Central Government have offered compensation to the extent of 50 per cent of the established loss in excise revenue to those States which introduce the national policy of Prohibition, Compensation commencing from 1978-79 to the end of 1983-84, treating the actual excise revenue of 1977-78 as the base year for such computation. The States of Gujarat and Tamil Nadu are not eligible for any compensation under this scheme.

#### Public schools

1882. PROF. N. G. RANGA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what is the number of public schools in the country at present with